Suppl. Cause List No. 1 Sr. No. 07

HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU**

(Through Virtual Mode)

Bail App. No. 82/2015 IA No. 1/2015

Parvi Devi and another

Through:-Mrs, Veenu Gupta, Advocate

v/s

State of J&K and Anr.

...Non-applicant

...Applicant

Through:- Mr. Aseem Sawhney, AAG

HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE **Coram: ORDER**

Mr. Aseem Sawhney, learned AAG shall file the objections by the next date. List on 16.06.2020.

(PUNEET GUPTA) **JUDGE**

Jammu 09.06.2020 Shammi